

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA

Date of order 14.04.2021

Present : Hon'ble Ms. Bidisha Banerjee, Judicial Member
: Hon'ble Ms. Nandita Chatterjee, Administrative Member

1. O.A./350/450/2021 Shyama Mahato
WITH
2. O.A./350/451/2021 Chandana Mondal
3. O.A./350/452/2021 Santosh Bhuiya
4. O.A./350/453/2021 Sahadev Nayek
5. O.A./350/454/2021 Sagar Munda
6. O.A./350/455/2021 Anil Kumar Mochi

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.....Applicants

-versus-

1. Union of India, through the Secretary Ministry of Environment Forest and Climate Change having office at Indira Paryavaran Bhavan, Jorbagh Road New Delhi, Pin - 110003.
2. Botanical Survey of India, under the Ministry of Environment Forest and Climate Change, service through the Director, having office at CGO Complex 3rd MSO Building, Block F (5th and 6th Floor), DF Block Sector 1, Salt lake City, Kolkata-7000 064.
3. The Director, Botanical Survey of India, having office at CGO Complex 3rd MSO Building Block F (5th and 6th Floor), DF Block Sector 1, Salt lake City, Kolkata-7000 064.
4. The Joint Director, Botanical Survey of India, A.J.C. Bose Indian Botanical Garden Howrah 711103.
5. The Scientist 'F' & Head of Office, Headquarter, Botanical Survey of India having office at CGO Complex, 3rd MSO Building Block f (5th and 6th Floor), DF Block Sector 1, Salt lake City, Kolkata-7000 064.
6. Scientist 'E' & Head of Office, Botanical Survey of India A.J.C. Bose Indian Botanical Garden Howrah 711103.

.....Respondents.

For the Applicant : Mr. U.N. Betal, Counsel
For the Respondents : Mr. K.K. Maity, Counsel

ORDER (Oral)

Per Ms. Bidisha Banerjee, JM

Learned counsels for both sides were heard.

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2. Due to parity in the nature of grievance, facts pleaded and relief claimed, these cases are being heard out analogously, upon due notice and with consent of all the sides, to be disposed of by this common order.

For the sake of brevity facts in O.A. 450/2021 are delineated and discussed hereunder:-

3. O.A 450/2021 has been preferred to seek the following relief:



"8(A) An order directing the respondents authorities concerned, each one of them, their men, agents, servants, sub-ordinates and/or assigns forthwith to give compassionate appointment to the applicant in a suitable post commensurate to her qualification under die-in-harness category.

(B) An order do issue directing the respondent authorities concerned each one of them, their men, agents, servants, sub-ordinates and/or assigns forthwith to take a decision for giving compassionate appointment to the applicant in a suitable post commensurate to her qualification under die-in-harness category within a specific time frame.

(C) An order directing the respondents to produce the entire records of the case before the Hon'ble Tribunal for adjudication of the issues involved and for administering conscionable justice therein.

(D) To pass such other or further order or orders as this Hon'ble Tribunal may deem fit and proper."

All the OAs listed herein, have been filed seeking identical reliefs.

4. During the course of hearing, learned counsel for applicant submits that applicant would be satisfied, if a direction is issued to the respondent authorities/competent authority to consider the representation of applicant dated 09.01.2020 (OA 450/2021, 451/2021, 453/2021, 454/2021) and representation dated 03.01.2020 (OA 452/2021 & OA 455/2021), and to pass a reasoned and speaking order in accordance with rule/law within stipulated time frame.

5. Learned counsel for respondents submits that he has no objection if such direction is given but the same shall be considered as per applicable rules.

6. In view of the above, O.A. is disposed of with direction to the respondents/competent authority to consider the representation of applicants in accordance with rules/law and pass a reasoned and speaking order within a period of eight weeks from the date of receipt of copy of this order. It is made clear that we have not entered into the merit of the matter.



7. Accordingly, All the OAs stand disposed of. No costs.

(Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

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